

Border Fencing

3124. SHRI KHAGEN DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a decision was taken by Government for border fencing on the Indo-Bangladesh border in Tripura in order to prevent infiltration of foreign nationals and to prevent free movement of the extremists along the international border;

(b) if so, what is the progress made in this regard; and

(c) by when, the work is likely to be completed?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) and (c) Do not arise.

Kolkatta Bazar School

3125. SHRIMATI KAMLA SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in the Times of India dated 11th June, 1998, regarding running of a Kolkatta Bazar's School in city's Chandi Chowk where boys are groomed in the art of crimes; and

(b) if so, what action has been taken by Government to unearth the racket and to book the criminals involved in accordance with the law?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) The matter is being enquired into.

Additional Forces for Hyderabad

3126. DR. D. VENKATESHWAR RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether second provocative pamphlet surfaced at Hyderabad;

(b) if so, the action taken to ask the State Government to be more vigilant; and

(c) assistance proposed to contain the situation by sending additional forces?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Only one copy of the second pamphlet was noticed but it was not circulated or known to the general public. The city police has already taken action and special parties have been formed to unearth the originator of both the pamphlets. Some of the persons who distributed the first pamphlet have already been arrested but the originator is yet to be identified. The Central Govt, has already provided 11 Coys of CPMFs including 8 RAF Coys to the State Govt, for maintaining law and order situation in the communally affected areas of Hyderabad city.

Assailing of Police by City Court

3127. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been a number of reports in the print media assailing police for totally unfair investigation inviting wraths of the district courts in Delhi such as the one appearing in the 'Times of India' Dated 28th June, 1997 under the heading "City Court assails police for totally unfair investigation: where accused was in jail for three years without evidence"; and

(b) if so, the details of all such cases and the action taken against the cops responsible therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) There have been a few instances in which the investigation conducted was commented upon adversely by the courts.

(b) In a case registered at Police Station Mayapuri, Delhi u/s 302 IPC, the court of Additional Sessions Judge, Delhi Commented adversely, *inter alia*, on the